

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.01.2024

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 176 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	R.A.J Krishna Construction Company Pvt. Ltd. Vs. Newera Solutions Pvt. Ltd.	Harshit Khare
2.	I.A. No. 210 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jaipur Development Authority Vs. Jaipur Metals & Electricals Ltd.	Anish Maheshwari
3.	I.A. No. 225 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner CGST & Central Excise, Divison-X Daman Commissionerate, Daman Vs. BKM Industries Ltd. Through Pratim Bayal, RP	Anushree Narain

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Assistant Registrar